

(26)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD

20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

MISCELLANEOUS APPLICATION : MA/25/IB/2018
IN
APPLICATION NUMBER : CA/38/IB/2018
IN
PETITION NUMBER : CP/511/(IB)/2017
NAME OF THE PETITIONER(S) : V. NAGARAN (RP)
NAME OF THE RESPONDENT(S) : SKS ISPAT & POWER LTD & 1 ORS
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | | |
|---|---------------------------------------------------|-------------------|------|
| ① | Surendra Mishra | R-8-R-9 | Seeu |
| ② | BALU SRIDHAR | for R6 & R-7 | h ti |
| ③ | J Mani Varman
V. NAYARAJAN | COUNSEL FOR
RP | h ti |
| ④ | P.H. ARVINDH PANDIAN
for Avinash Krishnan Ravi | R1, R2 | h ti |

ORDER

The Liquidator is present. Counsels for R1, R2, R5, R6, R7, R8, R9, R10 & R11 are present. No representation on behalf of R3 & R4. The matter is posted for further hearing. Put up on **26.10.2018 at 10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)